## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1751 ANSWERED ON:01.08.2003 UNUTILISED FUND OF TRIBALS GORDHANBHAI JAVIA; JASWANT SINGH YADAV

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of unutilized tribal development funds under the centrally sponsored schemes by several State Governments, Statewise:
- (b) the reasons for not spending such funds; and
- (c) the action taken by the Union Government in this regard?

## **Answer**

## MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) The details of unspent amount with State Governments under the Centrally Sponsored Schemes being implemented by this Ministry are at Annexure.
- (b) Some of the reasons for not spending funds by the State Governments are:-
- (i) Under some of the Schemes grant-in-aid is released for construction of the building only. As the construction work takes time, the funds remain unutilized till completion of buildings.
- (ii) Some-time the funds are released in the last quarter of the financial year due to late receipt of the proposals from the State Governments. Therefore, this amount remains unutilized in the relevant financial year.
- (iii) Under the Scheme of Post Matric Scholarship grants-in-aid is released on the basis of the anticipated expenditure in a particular year. So, some-times, in case of lesser number of beneficiaries, funds are not fully utilized by the State Governments.
- (c) The following actions have been taken by the Government in this regard:-
- (i) The Officers of the Ministry visit various State Governments for the inspection of the projects from time to time and State Governments are asked for utilization of the funds in earliest possible time.
- (ii) Further grant is considered only after the grant released in previous years has been utilized.
- (iii) Representatives from various State Governments are also invited in the Ministry for taking their suggestions and discussions in this regard.
- (iv) the unspent amount of the previous grants is adjusted in the next year's grants in case of Post Matric Scholarship.

Annexure to Lok Sabha Unstarred Question No. 1751 for 01-08-2003 tabled by Sh. G.J.Javiya and Dr.Jaswant Singh Yadav regarding `Unutilised Fund of Tribal`.

Unspent amount during the last three years.(2000-01 to 2002-03)

```
(Rs. in lakhs)
```

```
S.No. Name of State Girls Boys Ashram Coac-Post Book Research
Hostel Hostel School hing & Matric Bank & Training
Allied Schola-
rship
```

- 1. Andhra Pradesh 360.52 204.5 8.04 47.20 5.48
- 2. Arunachal Pr 20 38 - - 0.44

```
4. Chattisgarh 10 - 400 - 32.07 8.21 -

5. Gujarat - 21.57 - - - 10.25 6
6. Himachal Pr - - - 2.90 20.27 - -

7 J & Kashmir - - - - 6.50 7 0.44

8. Jharkhand 197.37 197.37 - - - - 6

9. Karnataka 15.25 111.08 130 1.76 75.38 20 -
10. Kerala 0.59 22.05 - - - - 2.5
11. Madhya Pradesh 484.8 422 820 9.93 - 10.1 101.04
12. Meghalaya 13.75 13.75 - 805.98 - -
13. Maharashtra - - - 165.02 - 6
14. Manipur - - - 820.11 - -
15. Mizoram - - - 370.98 - -
16. Nagaland 32.5 32.5 - 697.19 - -
17. Orissa 33.5 42.75 - 7.31 74.44 5.02 3.64
18. Rajasthan - - - 131.95 5.20 10.78
19. Tamil Nadu - - 0.19 7.771 4.7025 6.97
20. Tripura - - - 1.49 5
21. Uttar Pradesh - - .63 2.3 - -
22. Uttaranchal - - 2.67 166.54 - -
23. West Bengal - 5 - - 2.85 40.40
24. A & Nicobar - - - 1.59 - 29.50
25. Daman & Diu - - - 1.05 - -
26. Delhi - 50 - - -
```

3. Assam - - - 1.69 1275.94 - 5.31

Total 1168.28 1160.57 1350 35.12 4655.081 122.0225 229.5